

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 111 of 2011 & I.A. No.180 of 2011

&

Appeal No. 101 of 2011

Dated : 24th January, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kalyanpur Cement Limited ...Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Sugandha Somani

Counsel for the Respondent(s): Mr. Aabhas Parimal for BSEB
Md. Samiul for BERC

Appeal No. 101 of 2011

Bihar Industries Association ...Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Ms. Sneha Venkataramani

Counsel for the Respondent(s): Mr. Mohit Kr. Shah
Ms. Shilpi for BSEB
Md. Samiul for BERC

ORDER

The learned counsel for the parties seek some time.

Post the matter for hearing on **15.02.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/VS